

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).6741/2009

C.I.T., AHMEDABAD

Petitioner(s)

VERSUS

SHAILESH P. SHAH

Respondent(s)

(With appln(s) for c/delay in filing SLP, c/delay in refiling SLP and office report )

WITH  
SLP(C) NO. 8362/2009

Date: 14/01/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr Atul Sharma, Adv.  
Mr. B.V. Balaram Das, Adv.

For Respondent(s)

Ms Manisha T Karia, Adv.  
Mr Naresh Kumar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

SLP(C) NO. 8362/2009

Service is complete.

SLP(C) NO. 6741/2009

Petitioner to take fresh steps in a week, as last chance, for issuance of notice to the sole respondent by registered post with acknowledgment due.

List again on 17.3.2010.  
(M.K.GUPTA)  
Registrar

hj